

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
STARRED QUESTION NO. *509
TO BE ANSWERED ON 03.04.2018

HALLMARKING OF DIAMOND AND PLATINUM

*509. SHRI T. RADHAKRISHNAN: SHRI S.R. VIJAYAKUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there is a big market of precious diamond and platinum in the country and if so, the details thereof;
- (b) whether in the absence of provision of hallmarking, inferior quality of diamond and platinum jewellery items are being sold by the jewellers in the country;
- (c) if so, the details thereof and the reasons therefor along with the corrective measures taken/being taken by the Government in this regard;
- (d) the number of incidents involving customers being cheated in terms of purity/ quality of diamond and platinum along with the action taken/being taken by the Government during each of the last three years and the current year; and
- (e) the measures taken/being taken by the Government to spread awareness among the people to ensure buying of quality diamond and platinum products?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री
(श्री राम विलास पासवान)

THE MINISTER OF
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*509 FOR 03.04.2018 REGARDING HALLMARKING OF DIAMOND AND PLATINUM.

(a) : The data on production of minerals is maintained by Indian Bureau of Mines, Nagpur. As per the data, diamonds of quantity 36,516 crt, valuing about Rs.64 crore, were produced in the country in the period April 2016 to March 2017. India is not a platinum producing country and it is meeting its demand entirely through imports.

(b) & (c) : As per the Bureau of Indian Standards Act, 2016, precious metal means gold, silver, platinum and palladium. Till now, only gold and silver articles are hallmarked which is voluntary in nature. However, BIS has formulated standards for platinum jewellery/artefacts. As regards diamond, BIS has formulated standards for grading of polished diamonds.

(d) & (e) : During the period April 2017 to March 2018 the National Consumer Helpline received 57 complaints pertaining to Diamond and 2 complaints pertaining to Platinum. The nature of complaints related to issues such as: Not providing diamond certificate; Poor quality of diamond products; No exchange or repair of diamond/Platinum products. Manufacturing defects and duplicate diamond products etc. Complaints were forwarded to companies for redressal.
